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NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/8/(IB)/2017

NAME OF THE PETITIONER(S)

: R. SENTHIL KUMAR

NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The Registry is directed to issue notice to the petitioner and the respondent. Put up on 18.07.2017 at 02.30 P.M.

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(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)